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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM

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|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA No.51,52,53,270,306 & 365/2018 in CA No.73/97/HDB/2016 |
| NAME OF THE COMPANY | Gagan Aerospace Ltd |
| NAME OF THE PETITIONER(S) | Dr. Subba Rao Pavuluri |
| NAME OF THE RESPONDENT(S) | Gagan Aerospace Ltd & 03 others |
| UNDER SECTION | 97 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-----------------------------|------------------------|-----------|
| Y. SURYAKARAYAN | Adv. Ratakonda Murali | 9899866537 | Y.S. |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------------|---------------------------|------------------------|-------------|
| Y. Ratnakar & S. Chidambaram | Advocate, Company Sec. | 9849056652 | Y. Ratnakar |
| Naresh Kumar Sangam | | | |

ORDER

IA No. 51, 52, 53,270,306 & 365/18, are taken up for hearing.

IA No. 51/18, Counsel for respondent ^{undertakes to file} filed separate application for receiving additional documents.

Counsel for applicants in IA No. 51/18 also wanted to file some documents in the sealed cover.

The Tribunal directed the counsel to file separate application for permission to receive additional documents in confidential nature.

Counsel undertakes to file separate application.

Registry to number ^{them} then if filed, ^{both} the applications

For receipt of documents, List it on 25.10.2018.


Member(Judl)